# GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

### LOK SABHA

### **UNSTARRED QUESTION NO. 3334**

# TO BE ANSWERED ON WEDNESDAY, 22<sup>nd</sup> MARCH, 2017

### Simultaneous Election of Lok Sabha and State Assemblies

#### 3334. SHRI B.N. CHANDRAPPA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government has sought the views of people on holding simultaneous elections to the Lok Sabha and the State Assemblies;

(b) if so, the details thereof;

(c) whether the Government has received any response from the public in this regard;

(d) if so, the details thereof;

(e) whether the Government has taken any steps to conduct any study in this regard; and

(f) if so, the steps taken/being taken by the Government in this regard?

### ANSWER

# MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P.CHAUDHARY)

(a) to (f): The matter regarding conduct of simultaneous elections for Lok Sabha and State Assemblies was examined by the Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice in consultation with all stake-holders. The Committee in its 79<sup>th</sup> Report has given certain recommendations in this regard. These recommendations are under consideration of the Government.

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